GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

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UNSTARRED QUESTION No. 2333 TO BE ANSWERED ON 17TH DECEMBER, 2021

Investment under PMMSY

2333. SHRI DEREK O' BRIEN:

Will the Minister of Fisheries, Animal Husbandry and Dairying be pleased to state:

- (a) the investment, in terms of both funding and assets, in Goa under the Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) the proposed investment in Goa under this scheme;
- (c) the timeline for investment in Goa under this scheme;
- (d) the expected improvement in employment and fish production in Goa due to this scheme's implementation; and
- (e) how promotion of fishing is being balanced with interests of ecology?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (e):The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) with highest ever investment of Rs. 20,050 crore for a period of five years with effect from the financial year 2020-21 to 2024-25 in all States/Union Territories(UTs) including Goa. Under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) allocation and admissible central funds are approved to the State Governments/Union Territories(UTs) based on various factors like overall performance of the State/UTs, fund absorbing capacity, contribution of requisite state share and also based on the viable proposals submitted by them. Accordingly, under PMMSY a tentative investment of Rs.300 to 400 crore has been envisaged for development of fisheries in Goa.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying during the financial year 2020-21 and 2021-22 has accorded approval to the fisheries development proposal of Government of Goa at a total cost of Rs.85.04 crore with central share of Rs. 36.70 crore under the PMMSY. The approved project activities include support for construction of ponds for brackish water aquaculture, setting up of ornamental fish rearing units, installation of cages in reservoirs, establishment of biofloc units &Re-Circulatory Aquaculture System (RAS), support for bivalve cultivation, supply of boats and nets to traditional fishermen, supply of communication and/or tacking devices for traditional and motorised fishing vessels, support for acquisition of deep sea fishing vessels for traditional fishermen, upgradation of existing fishing vessels for export competency, construction of new ice plants, modernization of existing iceplants/cold storages, procurement of transport vehicles like insulated vehicles, three wheelers with ice box, motor cycle with ice box, construction of wholesale fish market, construction of fish retail markets, setting up of fish value added enterprises &fish kiosks, and support for engagement of Sagar Mitras. Under PMMSY, additional fish production of 0.60 lakh tones is envisaged in Goa during its implementation. The approved activities are intended to enhance the fish production, productivity and to create direct and indirect benefits and also employment opportunities to fishers, fish farmers and other related stakeholders in the State.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying aims at development of fisheries in a sustainable manner and has taken several steps for balancing fisheries development and ecology. Such interventions include conservations and protection of aquatic resources like imposing of uniform fish ban on fishing in the Indian Exclusive Economic Zone (EEZ) beyond territorial waters for a period of 61 days annually, ban on destructive fishing methods viz. pair trawling or bull trawling and use of artificial LED lights in fishing, discouraging juvenile fishing.

Besides, PMMSY is implemented keeping in view of the ecological well being of aquatic ecosystem and the scheme promotes river/sea ranching, diversification of fisheries activities, support for deep sea fishing, use of by-catch and juvenile fish excluders, turtle exclusion devices, providing need-based support to States/UTs for formulation and implementation of fisheries management plans in lines with the requirements of Code of Conduct for Responsible Fisheries (CCRF), Food and Agriculture Organization's (FAO's) Guidelines on small scale fisheries, Sustainable Development Goals (SDGs).
